

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4268

ANSWERED ON:20.04.2015

BASIC AMENITIES ON PETROL PUMPS

Misra Shri Pinaki;Pradhan Shri Nagendra Kumar;Raut Shri Vinayak Bhaurao;Shewale Shri Rahul Ramesh;Shinde Dr. Shrikant Eknath;Singh Deo Shri Kalikesh Narayan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has issued any instructions/guidelines to petrol/diesel pumps for setting up of toilets under Swachh Bharat Abhiyan;
- (b) if so, the details thereof and thereaction of the Government thereto;
- (c) the number of petrol/diesel pumps having such facilities at present in various States;
- (d) the details of the criteria and quantity fixed by the Oil Marketing Companies (OMC) to supply petrol/ diesel at various petrol dispensing stations; and
- (e) the details of margin of profit is allowed by the OMC to the owners of the petrol pumps in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) : The Government has issued instructions to Public Sector Oil Marketing Companies (OMCs) to ensure that all the Retail Outlets (ROs) have clean toilet facilities under Swachh Bharat Abhiyan. Accordingly, Government has approved following penalties under Marketing Discipline Guidelines (MDG), 2012 for non-provision of clean toilets at ROs as Major Penalty as below :-

- (i) 1st offence - Rs.10,000
- (ii) 2nd offence - Rs.20,000
- (iii) 3rd offence - Rs.25,000

(iv) 4th offence where minimum penalty upto Rs.30,000 or 45% of the dealer commission along with sales and supplies of the dealership to be stopped for 7 days or till rectification of defect in toilet whichever is lesser.

(c) : As on 01.04.2015, 47,030 Retail Outlets (ROs) are having toilet facilities covering all States/UTs.

(d) : OMCs have reported that there is no criteria/quantity fixed by them for supplying petrol/diesel to their ROs.

(e) As on 15.04.2015, RO dealers are getting dealer commission @ Rs.2013.97 per Kilo Litre and Rs.1253.16 per Kilo Litre on the sale of petrol and diesel in Delhi respectively.